GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO 1349 TO BE ANSWERED ON 31.07.2025

Compensation to victims of human-wildlife conflict

1349. SHRI A. A. RAHIM: SHRI BANSHILAL GURJAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of reported human-wildlife incidents across the country after 2020, year-wise and State-wise;
- (b) the details of provision of providing payment of compensation to the victims in case of human-wildlife conflict;
- (c) the eligibility, amount and payment process of compensation;
- (d) whether Government is considering to enhance the compensation amount in light of rising incidents and demands from States; and
- (e) if so, the amount distributed as compensation in the last five years, year-wise and State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (e) Management of wildlife including mitigation of human-animal conflicts is primarily the responsibility of the concerned State Government/Union Territory administration. As per the information received from the State Government/Union Territory administration, the details of human loss over the last five years due to attack by tigers and elephants are provided at **Annexure-I** and **Annexure-II**.

The Ministry provides financial assistance to State Government/Union Territory administration under the Centrally Sponsored Schemes of 'Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for management of wildlife and its habitats in the country. The activities supported include procurement of early warning systems, construction and erection of physical barriers such as barbed wire fence, solar powered electric fence, bio-fencing, boundary walls etc to prevent the entry of wild animals into crop fields. The details of financial assistance released to the State Government/Union Territory administration under these schemes during last five years are given in the **Annexure-III and Annexure-IV**.

Further, the Ministry enhanced the amount of ex-gratia relief in case of death or permanent incapacitation due to wild animal attacks in December 2023 from Rs. 5 lakhs to 10 lakhs under these Schemes, subject to availability of funds, and the payment of which is also governed by State/UT specific guidelines/ provisions made in this regard. The State Governments/Union Territory Administrations make ex-gratia payments for loss of livestock, crops and human life including injuries due to human-wildlife conflicts as per the norms of the concerned State Government/ Union Territory administration. The data regarding crop damage incidents and compensation claims due to human-wildlife conflicts are collated at the State Governments/Union Territory Administrations level.

The details of human deaths during last five years due to tiger attacks, year-wise and State-wise

S.	State	2020	2021	2022	2023	2024
No.						
1	Assam	0	0	0	0	4
2	Bihar	1	4	9	1	2
3	Chhattisgarh	0	0	0	3	0
4	Jharkhand	0	0	0	0	0
5	Karnataka	0	1	1	8	2
6	Kerala	2	0	0	0	0
7	Madhya Pradesh	11	2	3	10	6
8	Maharashtra	25	32	82	37	42
9	Mizoram	0	0	0	0	0
10	Odisha	0	0	0	0	0
11	Rajasthan	0	0	0	0	0
12	Tamil Nadu	1	3	0	1	0
13	Telangana	2	0	0	0	1
14	Uttar Pradesh	4	11	11	25	10
15	Uttarakhand	0	1	3	0	5
16	West Bengal	5	5	1	0	1
	Total		59	110	85	73

The details of human deaths during last five years due to elephant attacks, year-wise and State-wise

S. No.	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	4	6	4	5	6
2	Arunachal Pradesh	0	2	2	0	0
3	Assam	75	91	63	80	74
4	Chhattisgarh	77	42	64	69	51
5	Jharkhand	84	74	133	96	87
6	Karnataka	30	26	27	29	48
7	Kerala	12	20	25	22	23
8	Maharashtra	1	0	0	2	5
9	Meghalaya	4	6	3	3	7
10	Nagaland	0	0	0	1	1
11	Odisha	117	93	112	148	154
12	Tamil Nadu	58	57	37	43	61
13	Tripura	2	1	2	2	1
14	Uttar Pradesh	6	1	0	4	4
15	Uttarakhand	9	13	12	4	8
16	West Bengal	116	47	77	97	99
	Total	595	479	561	605	629

Details of funds released to State/ UT Governments under CSS-'Development of Wildlife Habitats' during last Five years and CFY.

(₹. in lakhs)

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S. No.	Name of States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (as on date 18.7.2025)
1	A& N Islands	0	135.77	25.125	0	0	0
2	Andhra Pradesh	0	0	0	0	0	0
3	Arunachal	312.5865	419.80617	276.44062	672.462	1044.819	0
3	Pradesh						
4	Assam	0	0	209.1464	565.10763	1234.4652	0
5	Bihar	205.1644	410.85952	0	336.37223	0	0
6	Chandigarh	25.16	0	21.6241	16.498	0	0
7	Chhattisgarh	104.35936	274.5903	104.457	116.24868	135.58248	0
8	Goa	0	0	0	50.10	66.44425	0
9	Gujarat	124.5849	0	200.01	206.99	801.58248	0
10	Haryana	18.2212	127.331	30.1575	167.85	232.9722	109.2039
11	Himachal Pradesh	187.63518	197.09452	114.3205	94.15328	172.31067	0
12	Jammu & Kashmir	80.62863	0	0	69.57972	73.97099	0
13	Jharkhand	198.2265	79.53315	0	14.91025	71.93619	0
14	Karnataka	586.126341	1256.59314	291.71146	581.52346	800.8205	0
15	Kerala	731.2845	295.7737	224.4735	921.0361	909.63915	0
16	Madhya Pradesh	801.60127	389.34906	265.5508	471.81959	740.89064	0
17	Maharashtra	146.08135	0	350.3879	554.69645	622.0670	0
18	Manipur	241.11948.	142.50646	180.64379	231.72407	261.70605	0
19	Meghalaya	263.50463	530.51253	0	243.56611	389.5938	0
20	Mizoram	339.60855	198.9678	190.1977	304.207	344.3258	262.71808
21	Nagaland	260.00105	342.0315	725.6565	1306.3275	1490.04	0
22	Odisha	694.18819	726.80273	967.4976	1005.08612	1108.46011	457.73001
23	Rajasthan	309.12634	1007.64845	86.78886	0	0	0
24	Sikkim	349.623	182.97174	239.66048	187.03237	221.17	0
25	Tamil Nadu	334.0354	390.75715	132.95205	373.8902	661.78722	0
26	Telangana	36.59304	0	0	0	0	0
27	Uttar Pradesh	312.9244	169.06261	266.7472	290.64425	393.86725	398.51196
28	Uttarakhand	441.61031	226.34415	212.9662	498.497	652.470665	0
29	West Bengal	710.61953	757.25599	201.30866	385.29988	183.14895	0
30	Puducherry	0	0	0	5.22	0	0
31	Lakshadweep	462.859	462.086	269.9055	124.655	217.185	130.3831
32	Delhi	0	0	0	0	0	0
33	Tripura	260.679	0	0	186.05514	339.4863	0
34	Ladakh UT	223.17292	31.95	61.11591	0.06	0	0
	Grand Total	8761.324971	8755.59767	5648.84523	9981.61203	13170.741895	1358.54705

STATE WISE FUND RELEASED UNDER CENTRAL SPONSORED SCHEME (CSS) OF PROJECT TIGER & ELEPHANT DURING 2020-21 TO 2024-25

OF TROSECT TIGER & ELEITHANT DURING 2020-21 TO 2024-25						
		ı	1			(₹ in Lakh)
Sl. No	State/UTs	2020-21	2021-22	2022-23	2023-24*	2024-25
1	Andhra Pradesh	77.28	20.5565	0	149.421	365.13
2	Arunachal Pradesh	282.256	157.7615	65.81025	1119.9145	1767.99
3	Assam	35.284	126.716	167.4	2619.30784	3030.84438
4	Chhattisgarh	0	24.785	0	292.855	307.98951
5	Jharkhand	111.86522	86.682	78.05	405.785	727.556
6	Karnataka	330.40376	261.195	97.8453	2613.0834	2801.267
7	Kerala	574.56	580.96765	270.09	996.22425	221.36725
8	Maharashtra	17.98	0	28.524	2614.45167	4176.7048
9	Meghalaya	9.36	141.75	32.14	65.25	59.4
10	Nagaland	92.5	279.759	235.575	337.77	305.442
11	Odisha	577.09	567.045	212.7695	1012.58764	919.57923
12	Tamil Nadu	0	181.8464	85.9405	2547.96648	2184.88357
13	Tripura	24.71	0	7.36516	27.0855	14.68868
14	Uttar Pradesh	0	45.993	9.858	1031.9767	2075.10675
15	Uttarakhand	204.85	244.12375	18.7415	1495.5241	1823.2319
16	West Bengal	64.1958	87.8717	30.05	522.58101	425.94994
17	Haryana	11.04	4.2345	17.4	26.1	31.2
18	Bihar	39.08	0	0	308.9825	543.09678
19	Rajasthan	0	15.18	6.18609	968.3004	579.47723
20	Punjab	0	0	0	0	0
21	Madhya Pradesh	0	12.613	11.388	4303.794	5910.501
22	Manipur	0	5.4	0	14.121	29.25
23	Mizoram	0	0	0	144	367.08969
24	Telangana	0	0	0	323.308	291.682
25	Himachal Pradesh	0	0	0	19.61	40.572
	Total	2452.45478	2844.48	1375.1333	23959.99999	29000

^{*}Centrally Sponsored Scheme Project Elephant and Centrally Sponsored Scheme Project Tiger has been merged and now known as Centrally Sponsored Scheme Project Tiger & Elephant